

sion was given by the Railway Authorities to hold the General Body meeting and the Central Executive Committee meeting of the All India Station Masters' Association at Khurda Road from 29th to 31st October, 1969 ;

(b) whether the office bearers of the Association had asked for such a permission and also whether it is a fact that the authorities were aware that some Members of Parliament were to attend such a Conference ; and

(c) the reasons that led the authorities to issue such a directive and the details thereof ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) Yes, Sir. The request was for holding the meeting in the Institute premises.

(b) Yes, Sir.

(c) As the All India Station Masters' Association is an unrecognised Union, the permission sought for was not granted, in accordance with regulations on the matter.

Method to fill up Selection Posts of Station Masters and Assistant Station Masters

3370. SHRI RABI RAY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the posts of Station Masters and Assistant Station Masters in the scale of Rs. 205-280 are Selection posts ;

(b) if so, what is the method adopted by Government to fill up such posts ;

(c) whether different Railway authorities in some Zones like Eastern Railway and South-Eastern Railway are insisting on written tests before the employees are promoted to such grades ; and

(d) if so, the details thereof ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) No, they are non-selection posts.

(b) Under the extant instructions, non-selection posts are to be filled by promotion of the seniormost suitable railway employees, suitability being determined by the authority competent to fill the posts on the basis of the record of service and/or departmental

tests, if necessary. Thus, a Railway Administration could prescribe a written test when the posts are to be filled by promotion from lower grades. Sometime back, it came to notice that when posting an Assistant Station Master in scale Rs 205-280 as Station Master in the same scale, the Eastern Railway was holding a written test. That Railway was asked to discontinue that practice.

(c) Some Railways have prescribed a written test.

(d) Information is being collected and will be laid on the Table of the Sabha.

Licences to M/s. Ideal Jawa, Mysore and Escorts Ltd., New Delhi to Manufacture Scooters

3371. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that M/s Ideal Jawa, Mysore and M/s. Escorts Ltd., New Delhi, who were given licences in August 1961 for manufacturing scooters, have manufactured any scooters during the last eight years ;

(b) the reasons why licences are wasted on such barren firms while other manufacturers are crying for licences to manufacture scooters ; and

(c) the reasons why the permission given in August, 1961 to those two concerns to manufacture scooters is still not withdrawn ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) While M/s. Ideal Jawa Ltd., Mysore have not taken any steps to manufacture scooters, M/s. Escorts Ltd., New Delhi have reported that they have already designed an indigenous scooter and commenced pilot production since October this year. They hope to introduce their scooter in the market within the next few months.

(b) Both M/s. Ideal Jawa Ltd., Mysore and M/s. Escorts Ltd., New Delhi are licensed for the manufacture of motor-cycles. In August, 1961 they were permitted to take up the manufacture of scooters within their overall licensed capacity for motor-cycles in order to enable them to diversify their production.

(c) M/s. Ideal Jawa Ltd., Mysore have agreed to the deletion of the item "Scooter" from their industrial licence and further action to amend their industrial licence accordingly, is being taken.

The question whether the permission granted to M/s. Escorts Ltd., for the manufacture of scooters should be withdrawn is being examined in the light of the progress already made by them in this direction.

यवतमाल जिले में चानका को मिलाने वाली नई रेलवे लाइन

3372. श्री देवराव पाटिल : क्या रेलवे मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यवतमाल जिले में चानका को मिलाने वाली रेलवे लाइन बनाये जाने की मांग की गई है क्योंकि वहां पर सीमेंट का एक बड़ा कारखाना लगाये जाने का प्रस्ताव है ;

(ख) यदि हां, तो इस मांग के बारे में सरकार ने क्या कार्यवाही की है ;

(ग) क्या इस लाइन का सर्वेक्षण किया गया था ; और

(घ) इस नई रेलवे लाइन का निर्माण कार्य कब तक पूरा हो जायेगा ?

विधि तथा समाज कल्याण और रेलवे मन्त्री (श्री गोविन्द मेनन) : (क) से (घ). महाराष्ट्र सरकार के सुझाव के अनुसार महाराष्ट्र के यवतमाल जिले में चानका से वानी तक एक नयी लाइन के लिए हाल में इंजीनियरिंग और यातायात सर्वेक्षणों के लिए मंजूरी दी गयी है। सर्वेक्षण पूरे हो जाने और इनका परिणाम मालूम हो जाने के बाद ही इस लाइन के निर्माण के सम्बन्ध में निर्णय किया जायेगा।

नागपुर होकर बम्बई तथा हावड़ा के बीच 'जनता एक्सप्रेस' गाड़ी चलाना

3373. श्री देवराव पाटिल : क्या रेलवे मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या नागपुर होकर बम्बई तथा हावड़ा के बीच 'जनता एक्सप्रेस' की तरह एक अतिरिक्त गाड़ी चालू करने की मांग की जा रही है ;

(ख) इस मार्ग पर 'जनता एक्सप्रेस' गाड़ी चालू न करने के क्या कारण हैं ;

(ग) क्या यह सच है कि सरकार ने मिट्टान्तः इस मांग को स्वीकार कर लिया है ; और

(घ) यदि हां, तो इस प्रस्ताव पर कब विचार किया जायेगा ?

विधि तथा समाज कल्याण और रेलवे मन्त्री (श्री गोविन्द मेनन). (क) जी हां।

(ख) से (घ). नागपुर होकर बम्बई और हावड़ा के बीच सीधी जाने वाली एक और गाड़ी चालू करना हर समय परिचालन की दृष्टि से व्यावहारिक नहीं है क्योंकि आवश्यक चल स्टाक और रास्ते में लाइन क्षमता का अभाव है। फिर भी 1 डाउन/2 अप बम्बई-हावड़ा (नागपुर होकर) डाकगाड़ियों में 1-1-70 से डीजल रेल इंजन लगाकर इन गाड़ियों में 3 सवारी डिब्बे और लगाने का विचार है।

बरास्ता नागपुर बम्बई-हावड़ा मेल तथा एक्सप्रेस गाड़ियों को डीजल इंजनों से चलाना

3374. श्री देवराव पाटिल : क्या रेलवे मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या नागपुर होकर बम्बई-हावड़ा मेल तथा एक्सप्रेस गाड़ियों को डीजल इंजनों से चलाने के प्रश्न पर विचार किया गया है ;

(ख) यदि हां, तो ये गाड़ियां कब तक डीजल इंजनों से चलने लगेंगी ; और

(ग) इस मार्ग पर इस समय किसी भी गाड़ी को डीजल इंजन से न चलाने के क्या कारण हैं ?